

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3685
ANSWERED ON:27.04.2012
PROVISION FOR BAD LOANS
Ray Shri Rudramadhab ;Shetkar Shri Suresh Kumar

Will the Minister of FINANCE be pleased to state:

- (a) whether the Reserve Bank of India (RBI) has asked banks to set aside more money for bad and restructured loans;
- (b) if so, the details thereof; and
- (c) the present position thereof, State-wise including Andhra Pradesh?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (c): Yes, Sir. The Reserve Bank of India vide its Circular No. DBOD.No. BP.BC.94/21.04.048/2011-12 dated May 18, 2011 has enhanced the provisioning requirement of certain categories of non-performing assets and restructured advances. These enhancements apply to all banks irrespective of the area/State of operations.